

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

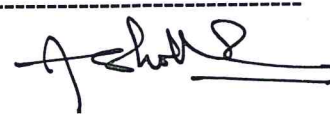

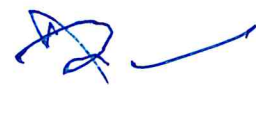
APPLICATION NUMBER : CA/64/2017

PETITION NUMBER :

NAME OF THE PETITIONER(S) : PREM KUMAR

NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others

SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	
2.	V. SELVABRAHMAN ADVOCATE D. PRASANTH MUKUNTA ARUNKUMAR	Counsel for Respondent	
3.	V. PRAKASH S.A D. ADRIAN ROZARIO	Counsel for 2nd Respondent	

ORDER

CA 64/2017 has been filed wherein leave has been sought under the proviso of Sec.244 of the Companies Act, 2013. At this juncture, counsels for R1, R2 & R3 are present. Counsel for the applicant is directed to serve private notice on R4 to R27 by way of speed post and file an affidavit showing proof of sending and effective service of notice thereon by the next date of hearing. Counsels representing R1, R2 & R3 are directed to file objections prior to the day fixed for hearing by furnishing a copy to the applicant. Counsels for respondents submitted that copy of the application has not been furnished to them. Counsel for applicant is directed to furnish copy of the application alongwith documents to the respondents today itself. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)